

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 4528 of 2020

Ram Kumar Paharia ... Petitioner  
Versus  
The State of Jharkhand ... Opposite Party

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : Ms. Nitu Sinha, Adv.  
For the State : Mr. Sanjay Kr. Srivastava, Addl. P.P.

02 / 24.07.2020 Heard the parties through Video Conferencing.

Learned Addl. P.P. submits that there is serious allegation against the petitioner, hence, the case diary be called for.

Call for the copy of the case diary from the Superintendent of Police, Pakur as well as court concerned and list this case after receipt of the case diary.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-